

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

2. C.P.(IB)-4267(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 02.06.2021**

NAME OF THE PARTIES: - BEST Petroleum
V/s
BM Carriers Pvt Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared for the parties. It was listed for issue of Court notice. Therefore, Court Officer is directed to issue notice to both the parties intimating the next date of hearing and parties are directed to complete their part of pleadings well before the next date of hearing, if already not completed. **List the matter on 12th July 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 2nd day of June 2021
ANKIT

Sd/-
H.P. CHATURVEDI
Member (Judicial)